

guidelines and fulfilling the relevant factors such as affordability and sustainability of the scheme based on profitability of the company.

(d) Para 3 of DPE's OM dated 26.11.2008 regarding revision of pay in respect of Executives and Non-unionized Supervisors of CPSEs *w.e.f.* 1.1.2007, specifies about the affordability clause, which states that the revised pay scales would be adopted, subject to the condition that the additional outgo by such revision for a period of 12 months should not result in more than 20% dip in Profit Before Tax (PBT) for the year 2007-08 of a CPSE in respect of executives as well as non-unionized supervisory staff taken together in a CPSE. DPE has no guidelines on Minimum Guarantee Benefit (MGB).

India's ambition to become major steel exporter

4294. SHRI K.R. ARJUNAN: Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that India's ambition to become a major steel exporter could be disrupted due to import curbs by the US;

(b) if so, the details thereof;

(c) whether it is also a fact that our exports have increased substantially with about 40 per cent growth during January to December, 2017; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) and (b) No, Sir. The exports to the USA, constitute only about 2.6% of India's total exports of steel. India's ambition to become a major steel exporter depends on a number of factors which include demand in the foreign markets, its competitiveness and the domestic demand.

(c) and (d) Yes, Sir. The exports of total finished steel from India have increased by over 80% in the period January–December, 2017 over the corresponding period of last year. The details are as follows:—

Year	Export of total Finished Steel (million tonnes)	Percentage change over earlier period
January–December, 2016	5.90	-
January–December, 2017	10.87*	84

*Provisional.

Source: JPC.